

(2024) 05 ITAT CK 0075

Income Tax Appellate Tribunal (Delhi B Bench)

Case No: Income Tax Appeal No. 3489/DEL/2023

Dy. C.I.T.

APPELLANT

Vs

CBRE South Asia Private Ltd

RESPONDENT

Date of Decision: May 31, 2024

Acts Referred:

- Income Tax Act, 1961 - Section 37(1)

Hon'ble Judges: Saktijit Dey, (VP); Naveen Chandra, (AM)

Bench: Division Bench

Advocate: Kshitij Bansal, Jaskaran Singh, Vivek Kumar Upadhyay

Final Decision: Dismissed

Judgement